

**High Court at Calcutta
Appellate Side**

C O R R I G E N D U M

No. 1246 - RG

Dated March 04, 2022

In connection with this Court's Notification No. 893-RG dated 22.02.2022 the following corrigendum is being published for general information.

In view of the decision of the Hon'ble Supreme Court of India, reported in Dheeraj Mor Versus Hon'ble High Court at Delhi [(2020) 7 Supreme Court Cases 401], the Hon'ble Selection Committee has been pleased to declare **Sri Shrinivas Prasad Shah**, whose name is appearing in serial no. 153 of List-A and published in Notification No. 893-RG dated 22.02.2022, as **ineligible**, being an officer of West Bengal Judicial Service, to appear in the process of selection to the cadre of District Judge (Entry Level) 2021 from member of the Bar. The name of Sri Shah is thus shifted from List- A to List- C (in serial no. 4) of the above Notification.

Sd/-
Registrar General-cum-
Secretary, Selection Board
High Court, Calcutta